Government considered these proposals, but did not find any justification.

The Life Insurance Corporation of India, however, formulated certain proposals fon the revision of pay scales of Class I officers and made a concrete offer to the officers in April, 1980. These contain substantial improvements in the pay scales and other terms and conditions of service. The offer has, however, not yet been accepted by the officers.

Allotment of Government quarters for running fair pike shops in Pushap Bihar

862. SHRi PRASENJIT BARMAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

- (a) whether his Ministry has written to the Directorate of Estates/ Ministry of Works and Housing sometimes in the month of October, 1980, regarding allotment of Government quarters on the ground floor in Pushap Vihar (M. B. Road), New Delhi, for running of Fair Price Shop, Kerosene Oil Depot, Coal Depot etc.; and
- (b) if so, what i_s the latest position in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) and (b) A request for allotment of Government quarters for opening fair price shop, kerosene oil and soft coke depots in Pushap Vihar (M. B. Road) was made by the Commissioner, Civil Supplies, Delhi Administration to the Directorate of Estates, Ministry of Works and Housing. Thereafter, Ministry of Civil Supplies also wrote to the Directorate of Estates in October, 1980 supporting the request made by the Delhi Administration. TJ"=ie Delhi Administration is pursuing the matter with the Directorate of I :ates.

Meeting of the Resident's Welfare Associations of M. B. Road, Pushap Vihar, New Delhi with Deputy Commissioner (Rationing)

to Questions

863. SHRI PRASENJIT BARMAN: Will the Minister of CIVIL SUPPLIES be Pleased to state:

- (a) whether it is a fact that the representatives of the Resident's Welfare Associations of M. B. Road (Pushap Vihar), New Delhi, were called twice in the month of January, 1981, to attend the meeting with the Deputy Commissioner (Rationing) at the concerned Circle Rationing Office at Sarvodaya Enclave:
- (b) whether it is also a fact that the representatives of the Associations of the area attended the meetings on both the days but the Deputy Commissioner (Rationing) was not available after inviting the representa-
- (c) whether some complaints to this effect had been received by Government; if so, the dates of the meetings and the circumstances under which the Deputy Commissioner could not attend those meetings: and
- (d) what action Government pro pose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) and (d) The meeting with represerntatives of the Resident's Welfare Associations of M. B. Road (Pushap Vihar) fixed for 20-1-81 had to be shifted to 21-1-81 the Deputy Commissioner preoccupied" with urgent official matters. The Deputy Commissioner, who could not attend the meeting on 21-1-81 also due to preoccupation with official matters, advised the circle F.S.O. to take the meeting which he did. The official concerned has been advised to be more careful in future in dealing with the members of the public.